

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ अहमदाबाद ।

**IN THE INCOME TAX APPELLATE TRIBUNAL
" B " BENCH, AHMEDABAD**

**BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER And
SHRI WASEEM AHMED, ACCOUNTANT MEMBER**

आयकर अपील सं./ITA No. 1650/Ahd/2018

(निर्धारण वर्ष/Assessment Year : 2012-13)

Kamil Abdulsattar Memon 10 th Floor, President House Opp. C N Vidyalaya Ellisbrdige Ahmedabad	बनाम/ Vs.	The DCIT CPC Bangalore
स्थायी लेखा सं./जीआइआर सं./PAN/GIR No. : AIXPM 4950 G		
(अपीलार्थी/Appellant)	..	(प्रत्यर्थी / Respondent)

अपीलार्थी ओर से/ Appellant by :	Shri Biren Shah, AR
प्रत्यर्थी की ओर से/ Respondent by:	Shri Vidhyut Trivedi, Sr.DR

सुनवाई की तारीख/ Date of Hearing	29/01/2020
घोषणा की तारीख / Date of Pronouncement	31/01/2020

आदेश / O R D E R

PER MAHAVIR PRASAD, JUDICIAL MEMBER:

The captioned appeal has been filed at the instance of the Assessee against the order of the Commissioner of Income Tax (Appeals)-10, Ahmedabad [CIT(A) in short] vide appeal no.CIT(A)-10/ITO Ward-2(2)(2)/10464/2017-18 dated 30/05/2018 arising in the order passed by the DCIT, CPC, Bangalore under s.143(1) of the Income Tax Act, 1961(hereinafter referred to as "the Act") dated 04/10/2013 relevant to Assessment Year (AY) 2012-13.

2. Ld. AR Shri Biren Shah appeared for the assessee. The Assessee seeks permission vide written application dated 28/01/2020 to withdraw the captioned appeal filed by the Assessee. Accordingly, we allow the prayer



ITA No.1650/Ahd/2018
Kamil Abdulsattar Memon vs. DCIT
Asst. Year - 2012-13

- 2 -

for withdrawal of appeal filed by the assessee. The Ld.DR has no objection. Thus, we dismiss the appeal of the Assessee as having been 'withdrawn'.

3. In the result, the appeal of the Assessee is dismissed as withdrawn.

This Order pronounced in Open Court on	31/01/2020
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Sd/-
(WASEEM AHMED)
ACCOUNTANT MEMBER

Sd/-
(MAHAVIR PRASAD)
JUDICIAL MEMBER

Ahmedabad; Dated 31/01/2020

टी.सी.नायर, व.नि.स./T.C. NAIR, Sr. PS

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त(अपील) / The CIT(A)-10, Ahmedabad
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, अहमदाबाद / DR, ITAT, Ahmedabad
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकर अपीलीय अधिकरण, अहमदाबाद / ITAT, Ahmedabad